

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 30.04.2024 AT 10:30 AM

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO</b>	Contempt A (IBC)/14/2023 in Company Petition IB/160/2022
<b>NAME OF THE COMPANY</b>	Shresht Industries Pvt Ltd
<b>NAME OF THE PETITIONER(S)</b>	Canara Bank
<b>NAME OF THE RESPONDENT(S)</b>	Shresht Industries Pvt Ltd
<b>UNDER SECTION</b>	7 of IBC

**ORDER**

**Contempt A (IBC)/14/2023**

**Present:** Ld. Counsel Mr. Manav Gecil Thomas for the Applicant.

This application has been moved for initiating contempt proceedings for Contempt of Court under Section 425 of the Companies Act R/w Section 70(1) of the Insolvency and Bankruptcy Code, 2016 and Rule 11 NCLT Rules for violation of the order dated 24.04.2023 passed in IA 1337 of 2022 in CP IB No. 160/2022.

In IA 1337 of 2022, both the Respondents were properly served but they did not appear and therefore set ex-parte. After going through the record, the Respondents were directed to furnish certain information as well as documents to the Applicant, which is detailed in para no.16 of impugned order.

For the compliance of the said order, the applicant has filed the present Application. But in this application also, Respondents neither appeared nor filed any reply. It shows that the Respondents have intentionally not provided the requisite information as well as documents to the applicant necessary for the purpose of CIRP. This is in utter disregard to the direction of this Authority, which is sufficient to hold the Respondents guilty under the Contempt of Courts Act. Accordingly, before imposing punishment/sentence, notice be issued to the Respondents. **Matter is adjourned to 30.05.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**